

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3747
TO BE ANSWERED ON 16.07.2019**

CENTRALLY SPONSORED SCHEMES

**†3747. SHRI PRAVEEN KUMAR NISHAD:
SHRI AJAY NISHAD:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the Centrally Sponsored Schemes and welfare schemes including social security schemes being implemented for the welfare of Scheduled Castes and Other Backward Classes in the country, State-wise including Uttar Pradesh and Bihar;
- (b) whether the aims and targets of these welfare schemes have not been achieved;
- (c) if so, the details thereof and the reasons therefor;
- (d) the details of the funds allocated and utilized under each of the abovementioned schemes during the last three years, State-wise;
- (e) the steps being taken by the Government for the establishment of a Central body and to monitor the projects funded by the Central funds;
- (f) whether the Government provides grants to Non-Governmental Organisations/Voluntary Organisations (NGOs/VOs) for implementing the Centrally sponsored schemes, if so, the funds released to such organisations and the utilisation of the said funds during the said period, State-wise; and
- (g) whether any irregularity has been noticed by the Government in this regard, if so, the details thereof and the action taken against the NGOs/VOs, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

- (a): The details of Centrally Sponsored Schemes and Welfare Schemes being implemented by the Ministry of Social Justice & Empowerment for the welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) in the country including in Uttar Pradesh and Bihar are given at **Annexure-I**.
- (b) to (d): The target of these schemes are welfare of SCs and OBCs which is a continuous process. The details of funds allocated and utilized during the last three years are at **Annexure-II**.

(e): The projects and schemes of the Department are monitored through several mechanisms such as:

(i) The schemes/programmes implemented through NGOs are monitored by respective State Governments/UT Administrations.

(ii) Annual inspection of all institutions is done by the State Governments.

(iii) Mandatory submission of Audited Statement of Accounts and UCs duly verified by a Chartered Accountant is required by the grantee organizations.

(iv) Surprise inspection of all NGOs is done by teams of the Central Ministry.

(v) Payment of scholarships are directly made to the Banks/Post Office accounts of the beneficiaries.

(vi) A Steering Committee in the Ministry monitors and reviews regularly, the progress of construction of hostels.

(vii) Fee fixation Committee is in place to regulate the fee claims of the institutions.

(f) : Under the Centrally Sponsored Scheme (CSS) of Babu Jagjivan Ram Chhatrawas Yojna, prior to 10-09-2018, funds were released to Non-Governmental Organisations (NGOs) for implementing the projects. The scheme guidelines have been revised with effect from 10-09-2018 under which the NGOs are not eligible for Central Assistance under the revised scheme. Grant-in-Aid released to NGOs and amount utilized by them under the above scheme during the 2016-17 and 2017-18 as follows:

(Rs. in Lakh)

SI. No.	Name of State/UT	2016-17		2017-18	
		Fund Released	Fund Utilized	Fund Released	Fund Utilized
1	Assam	-	-	75.81	75.81
2	Haryana	244.17	244.17	404.89	404.89
3	Himachal Pradesh	60.00	60.00	-	-
4	Maharashtra	1555.79	-	170.55	-
5	Manipur	271.54	-	272.00	-
6	Orissa	53.73	53.73	133.73	133.73
7	Punjab	90.90	-	-	-
8	Rajasthan	-	-	126.46	126.46
9	Tripura	57.50	57.50	157.50	157.50
Total		2333.63	415.4	1340.94	898.39

(g): No irregularity has been reported about the misuse of funds of the Centrally Sponsored Schemes during the said period.

Referred to reply to part (a) to Lok Sabha Unstarred Question No. 3747 for 16-7-2019.

A. SCHEMES FOR SCHEDULED CASTES

1. Centrally Sponsored Scheme for Pre-Matric Scholarship to the SC Students studying in classes IX & X

The scheme aims to support parents of SC children for education of their wards studying in classes IX and X so that the incidence of drop-out, especially in the transition from the elementary to the secondary stage is minimized, and to improve participation of SC children in classes IX and X of the pre-matric stage, so that they perform better and have a better chance of progressing to the post-matric stage of education. SC children of families having income of less than Rs.2.5 lakh per annum are eligible under the scheme.

2. Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards

Under the scheme financial assistance is provided for pre-matric education (Classes I to X) to children of the following target groups, irrespective of their caste or family income:

- a) Persons who are Manual Scavengers as defined under Section 2(I)(9) of Manual Scavengers Act, 2013;
- b) Tanner & Flayers
- c) Waste pickers
- d) Persons engaged in hazardous cleaning as defined in Section (2)(I)(d) of the Manual Scavengers Act 2013

3. Post matric Scholarship for SC

The objective of the Scheme is to provide financial assistance to scheduled caste students studying at post matriculation or post-secondary stage to enable them to complete their education.

4. Special Central Assistance to Scheduled Caste Sub Plan

Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP) is a centrally sponsored scheme, started in 1980 with the main objective of giving a thrust to family oriented schemes of economic development of SCs living below the poverty line. Under the scheme grant is given to the States/UTs, as an additive to their Scheduled Castes Sub Plan (SCSP).

5. Babu Jagjivan Ram Chhatrawas Yojana for Girls and Boys.

The State Governments, Union Territory Administrations and the Central & State Universities/ Institutions are eligible for central assistance, for fresh construction of hostel buildings, for expansion of the existing hostel facilities and for periodic repair and maintenance of the hostels constructed under this Scheme. The objective of the scheme is to provide hostel facilities to SC boys & girls studying in middle schools, higher secondary schools, colleges and universities.

6. Pradhan Mantri Adarsh Gram Yojana

To enable an area based development approach for welfare of Scheduled Caste population, the Pradhan Mantri Adarsh Gram Yojana (PMAGY) is being implemented

since 2009-10 with the aim of integrated development of villages having Scheduled Castes population of more than 50%..

7. Central Sector Scholarship of Top Class Education for SC Students

The objective of the Scheme is to promote qualitative education amongst SC students, by providing full financial support for pursuing studies beyond 12th class.

8. Free Coaching Scheme for SC and OBC Students

The objective of the Scheme is to provide coaching of good quality for economically disadvantaged SC and OBC candidates to enable them to appear in competitive examinations and succeed in obtaining an appropriate job in Public/Private sector.

9. National Fellowship Scheme for SC Students

The objective of the scheme is to provide fellowships in the form of financial assistance to students belonging to Scheduled Caste category to pursue higher studies leading to M. Phil., Ph.D. in Science, Humanities, Social Science and Engineering and Technology, in Indian Universities/ Institutions/ Colleges recognized by University Grants Commission (UGC).

10. National Overseas Scholarship

National Overseas Scholarship is meant to provide assistance to selected Scheduled Caste, Denotified, Nomadic, Semi-nomadic Tribes, Landless Agricultural Labourers and Traditional Artisan's students for pursuing higher studies of Master level courses and Ph.D programmes abroad

11. Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP)

There is a Centrally Sponsored scheme namely: Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP) for welfare of Scheduled Castes, under which grant is given to the States/UTs as an additive to their Scheduled Castes Sub-Plan for the benefits of the Scheduled Caste persons living below the poverty line.

12. Scheme of Grant in Aid to Voluntary and other organisations working for Scheduled Castes.

There is no Centrally Sponsored Schemes being implemented by the Ministry and the Grant in Aid are provided to Voluntary and other organisations working for Scheduled Castes for running Non-Residential schools, Residential schools and Hostels.

13. Centrally Sponsored Scheme of Assistance to state Scheduled Caste Development Corporations (SCDCs) :

SCDCs mobilize finance for economic development of the SCs living below the poverty line and act as promoters and catalysts for generating credit from financial institution, providing missing inputs by way of margin money loans and subsidy to the target groups.

14. Implementation of Protection of Civil Rights(PCR) Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989

Protection of Civil Rights(PCR) Act, 1955(which prescribes punishment for the enforcement of any disability arising from the practice of Untouchability, abolished under Article 17 of the Constitution) and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 (an Act to prevent the commission of offences of atrocities against the members of the Scheduled Castes and the Scheduled Tribes, to provide for Special Courts for the trial of such offences and for the relief and rehabilitation of the victims of such offences) are implemented by the

respective State Governments/ Union Territory Administrations. Towards effective implementation of these two Acts by the State Governments/ Union Territory Administrations, due Central assistance is provided to them under the Centrally Sponsored Scheme for implementation of the PCR Act and the PoA Act, mainly for strengthening of enforcement and judicial machinery, relief and rehabilitation of atrocity victims, incentive for inter-caste marriages where one of the spouses is a member of a Scheduled Caste and awareness generation.

B. SCHEMES FOR WELFARE OF OTHER BACKWARD CLASSES

1. Pre-Matric Scholarship for OBCs: The aim of this Scheme is to motivate children of OBCs studying at Pre-Matric stage. Scholarships are awarded to students belonging to OBCs whose parents'/ guardian's income from all sources does not exceed Rs. 2,50,000/- per annum.

2. Post-Matric Scholarship for OBC students

The Scheme is intended to promote higher education by providing financial support to OBC students studying at post-Matric/post-secondary levels leading to their earning Ph.D. degrees. The scholarships are awarded through the State Government/UT Administration to which the applicant belongs for study in recognized institutions.

3. Scheme of Dr. Ambedkar Post-Matric Scholarship for Economically Backward Classes (EBCs)

This is a Centrally Sponsored Scheme being implemented through the State Government and Union Territories w.e.f. 2014-15. The objective of the scheme is to provide financial assistance to the EBC students studying at post-matriculation or post-secondary stage. The income ceiling of parents/guardians for eligibility is Rs.1.00 lakh per annum (including self-income, if employed).

4. "Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs"

The Scheme was launched in 2014-15. It has been revised in 2017-18. The objective of the scheme is to award interest subsidy to meritorious OBC and EBC students so as to provide them better opportunities for higher education abroad and enhance their employability. To be eligible under the scheme, a student should come under the income ceiling of present Creamy Layer criteria for OBCs and for EBCs it is Rs 2.50 lakh per annum. 50 % of the outlay every year is earmarked for Girl students. The students should have secured admission in the approved courses at Masters, M.Phil or Ph.D levels abroad. He/She should have availed loan from a scheduled bank under the Education Loan Scheme of the Indian Banks Association (IBA) for the purpose.

Under the scheme, interest payable by the students availing the education loans of the IBA for the period of moratorium (i.e. course period, plus one year or six months after getting job, whichever is earlier) as prescribed under the Education Loan Scheme of the IBA, shall be borne by the Government of India. After the period of moratorium is over, the interest on the outstanding loan amount shall be paid by the student, in accordance with the existing Educational Loan Scheme as may be amended from time to time. The candidate will bear the Principal instalments and interest beyond moratorium period. The Canara Bank has been nominated as Nodal Bank under the Scheme.

5. National Fellowship for OBCs

The scheme aims at providing financial assistance to the OBC students in obtaining quality higher education leading to degrees such as M.Phil and Ph.D in universities, research institutions and scientific institutions.

The scheme is designed to provide a total number of 300 Junior Research Fellowships (JRFs) per year from the year 2014-15 onwards and 600 Senior Research Fellowships (SRFs) from 2015-16 to Other Backward Class (OBC) students. The UGC is the nodal agency for implementing the scheme and notifies the scheme through advertisements in the media at a suitable date. The scheme covers all universities/institutions recognized by the UGC. Fellowships are awarded to research students pursuing M. Phil. and Ph.D. The rate of fellowship for JRF level is Rs. 25000 per month and for SRF level, it is Rs. 28000 per month.

6. Schemes for De-notified, Nomadic and Semi-Nomadic Tribes (DNTs)

This is a Centrally Sponsored Scheme launched w. e. f 2014-15 for the welfare of those DNT students who are not covered under SC, ST or OBC. The income ceiling for eligibility is Rs. 2.00 lakh per annum. This scheme is implemented through State Governments/UT Administrations. The expenditure is shared between Centre and State in 75:25 ratio. The rates under the scheme are as follows:-

- i. **Pre-Matric Scholarship to DNT Students** – The rates for Class I to Class VIII is Rs.100 per student per month and for Class IX to X it is Rs.150 per student per month. The scholarship is given for 10 months in a year.

Post-Matric Scholarship to DNT Students- The rates under different Post-Matric Courses range between Rs. 1200 per month and Rs. 380 per month for hostellers. For the day scholars, the range is Rs. 550 to Rs. 230 per month.

7. Construction of Hostels for OBC Boys and Girls

The Scheme of Construction of Hostels for OBC Boys and Girls has been revised w.e.f. 2017-18. The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas to enable them to pursue secondary and higher education. The important provisions under the scheme after the revision are as follows:

The cost per hostel seat in different areas are as follows:-

- a. North Eastern Region - Rs.3.50 lakh per seat
- b. Himalayan Regions - Rs.3.25 lakh per seat
- c. Rest of country - Rs.3.00 lakh per seat

Or as per the schedule of the rates for the concerned State Government, whichever is lower.

Modification in the revised Scheme w.e.f. 2017-18 is as under:

- Private institutions/NGOs have been discontinued for central assistance under the scheme.
- 90% of cost of construction is provided as central assistance for proposals for NE Region
- 90% of cost of construction is provided as central assistance for proposals for 03 Himalyan States

8 "Assistance for Skill Development of OBCs/DNTs/EBCs"

The aim of the scheme is to involve the voluntary sector and National Backward Classes Finance and Development Corporation (NBCFDC) to improve educational and socio-economic conditions of the target group i.e. OBCs/DNTs/EBCs, with a view to upgrade their skill to enable them to start income generating activities on their own or get gainfully employed in some sector or the other. The Government of India meets 90% of the approved expenditure of the training programme. The scheme has been revised in 2017-18 with focus on skill development. Moreover, the scheme has been made completely online from 2014-15.

9. Launch of Venture Capital Fund for OBCs:

The Scheme of Venture Capital Fund for Scheduled Castes and Backward Classes is being implemented by this Department. The new component of 'Venture Capital Fund for Backward Classes (VCF-BC)' has been included in the erstwhile Scheme of Venture Capital Fund for Scheduled Castes from the last financial year 2017-18. The Scheme is implemented through IFCI Venture Capital Funds Ltd. An amount of Rs.10.00 Crore after re-appropriation of funds was released to Venture Capital Fund for Backward Classes under the Scheme of Venture Capital Fund for Scheduled Castes and Backward Classes as first tranche of fund during the year 2017-18

Objective of the Scheme: "Entrepreneurship" relates to entrepreneurs managing businesses which are oriented towards innovation and growth technologies. The spirit of the above mentioned fund is to support those entrepreneurs from Backward Classes who will create wealth and value for society and at the same time promoting profitable business.

As referred to in reply to para-(b) to (d) of the Lok Sabha Unstarred Question No. 3747 for 16.7.2019

A. Schemes for SCHEDULED CASTES (SC)

1. Pre-Matric Scholarship for SC students studying in classes in IX & X:

(Rupees in Lakh)

Sl. No.	Name of States/UTs	2016-17		2017-18		2018-19	
		Allocation (RE)	Funds Released	Allocation (RE)	Funds Released	Allocation (RE)	Funds Released
1	Andhra Pradesh		1798.74		0		0.00
2	Assam		0		0		0
3	Bihar		0		0		0
4	Chandigarh		46.75		18.98		0
5	Chhattisgarh		2496.29		0		0
6	D&N Haveli		0		0		0
7	Daman & Diu		0		2.68		0
8	Delhi		0		2.36		0
9	Goa		0		0		0
10	Gujarat		2100.12		0		0
11	Haryana		0		1500		0
12	Himachal Pradesh		363.8		143.01		0
13	Jammu & Kashmir		129.83		0		0
14	Jharkhand		0		0		1634
15	Karnataka		5819.59		0		0
16	Kerala		1654.25		0		0
17	Madhya Pradesh		13352.88		0		0
18	Maharashtra		0		0		0
19	Manipur		0		38.92		0
20	Meghalaya		0		0		0
21	Odisha		3140.88		1849.79		996
22	Punjab		2821.02		1843		0
23	Rajasthan		2101.16		0		3075
24	Sikkim		0		5.74		0
25	Tamilnadu		7382.39		0		0
26	Tripura		205.48		55.34		259
27	Uttar Pradesh		0		0		2706
28	Uttarakhand		0		325.53		0
29	West Bengal		7201.58	Total	300.12		2870
30	Puducherry		0	5000.00	196.53	Total	0
31	Telangana	Total	0		0	10945.00	0
	Total	51000.00	50614.76	5000.00	6282.00	10945.00	11540.00

There is no State Wise allocation under the scheme and funds are released to the States based on eligible demand received from the State Govt.

2. Post Matric Scholarship for Scheduled Caste students:

(Rs. in Lakh)

Sl. No.	Name of States/UTs	2015-16		2016-17		2017-18	
		Allocation (RE)	Funds Released	Allocation (RE)	Funds Released	Allocation (RE)	Funds Released
1	Andhra Pradesh	282070.00	14398	334799.00	31742.54	600000.00	9000
2	Assam		1690		0		1500
3	Bihar		4081		0		0
4	Chandigarh		0		145.97		797
5	Chhattisgarh		190		3902.02		323
6	Daman & Diu		0		0		0
7	Delhi		473.76		0		702
8	Goa		0		14.99		0
9	Gujarat		5244		14339.54		18055
10	Haryana		10735		0		5809
11	Himachal Pradesh		2400		7425		5325
12	Jammu & Kashmir		202		1362.76		0
13	Jharkhand		2071		892.95		1723
14	Karnataka		3300		39546.98		2918
15	Kerala		4267.2		8391		0
16	Madhya Pradesh		3308		23042.54		0
17	Maharashtra		10669		50497.96		143392
18	Manipur		583.31		750.56		754
19	Meghalaya		0		0		0
20	Odisha		19879.8		4747.56		20891
21	Puducherry		0		0		0
22	Punjab		28008.4		11573.21		63131
23	Rajasthan		20056		32922.79		7768
24	Sikkim		255.5		0		104
25	Tamil Nadu		74324		43448.24		140738
26	Telangana		33166		14024.24		0
27	Tripura		1904.68		1991.84		2597
28	Uttar Pradesh		27000		25420.46		167288
29	Uttarakhand		7301		3969		0
30	West Bengal		4369		21256.91		0
	Total	282070.00	279876.7	334799.00	341409.06	600000.00	592815.00

There is no State Wise allocation under the scheme and funds are released to the States based on eligible demand received from the State Govt.

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3. Pre-Matric Scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards:

(Rs. in Lakh)

Sl. No.	Name of States/UTs	2016-17		2017-18		2018-19	
		Allocation (RE)	Funds Released	Allocation (RE)	Funds Released	Allocation (RE)	Funds Released
1	Andhra Pradesh		0		0		0
2	Assam		0		0		0
3	Bihar		0		0		0
4	Chhattisgarh		0		0		0
5	Delhi		0		0		0
6	Goa		0		0		0
7	Gujarat		0		0		0
8	Haryana		0		0		0
9	Himachal Pr.		0		35.07		10.16
10	J & K		0		0		0
11	Jharkhand		0		0		0
12	Karnataka		0		0		0
13	Kerala		0		0		0
14	Madhya Pradesh		0	270.00	0	400.00	0
15	Maharashtra	100.00	170		0		298
16	Mizoram		18.17		0		0
17	Odisha		0		0		0
18	Pondicherry		0		0		0
19	Punjab		0		0		0
20	Rajasthan		0		0		0
21	Sikkim		0		0		3.8
22	Tamil Nadu		0		0		0
23	Tripura		0		0		0
24	Uttar Pradesh		0		0		0
25	Uttarakhand		0		0		0
26	West Bengal		0		0		0
	Total		188.17		35.07		311.96

There is no State Wise allocation under the scheme and funds are released to the States based on eligible demand received from the State Govt.

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4. Special Central Assistance to Scheduled Caste Sub Plan (SCA to SCSP)

(Rs. In Lakh)

Sl. No.	States/UTs	2016-17		2017-18		2018-19	
		Notional Allocation	Utilized (Released by GoI)	Notional Allocation	Utilized (Released by GoI)	Notional Allocation	Utilized (Released by GoI)
1	Andhra Pradesh	2824.96	2824.96	3377.00	3377.00	4184.43	5253.17
2	Assam	615.8	607.93	1185.00	1413.00	1251.24	0.00
3	Bihar	8214.66	3886.91	6622.00	0.00	12957.35	600.00
4	Chattisgarh	1699.20	1699.20	1310.00	6807.00	1350.73	2148.00
5	Gujarat	1756.05	1756.05	1630.00	0.00	1493.75	0.00
6	Goa	5.04	0.00	8.00	0.00	4.21	0.00
7	Haryana	1752.26	1752.26	2044.00	1117.00	1964.29	1534.00
8	Himachal Pradesh	607.95	607.95	694.00	1300.00	961.82	962.00
9	Jammu & Kashmir	307.48	307.48	367.00	407.00	371.47	371.00
10	Jharkhand	1099.54	1099.54	1591.00	845.00	1591.07	2243.00
11	Karnataka	3197.28	3197.29	4189.00	8189.00	6563.86	6355.44
12	Kerala	1049.55	550.73	1217.00	1452.00	1136.55	1137.00
13	Madhya Pradesh	7880.06	7880.06	4532.00	4759.00	5052.08	9178.00
14	Maharashtra	4234.14	4234.14	5304.00	0.00	5316.38	0.00
15	Manipur	30.81	26.5	52.00	0.00	80.81	90.00
16	Odisha	2404.72	2404.72	2870.00	5070.00	3446.34	5267.00
17	Punjab	5239.94	5239.94	3541.00	0.00	3811.15	0.00
18	Rajasthan	4289.57	1441.22	4883.00	5683.00	5632.23	6498.00
19	Sikkim	47.77	47.76	15.00	150.00	11.45	165.00
20	Tamil Nadu	4971.17	17846.23	5772.00	5772.00	6397.72	7407.47
21	Telangana	1187.79	3687.79	2168.00	4168.00	2472.03	3287.00
22	Tripura	905.62	905.62	348.00	2348.00	656.5	1470.00
23	Uttar Pradesh	16448.92	9201.4	16544.00	11701.00	18637.72	25263.14
24	Uttarakhand	443.28	0.00	757.00	0.00	478.09	0.00
25	West Bengal	8386.44	8386.44	8580.00	8580.00	13676.73	10448.78
26	Chandigarh	200.00	200	200.00	47.00	250	47.00
27	Delhi	139.21	0.00	187.00	0.00	234.36	0.00
28	Puducherry	60.79	0.00	13.00	0.00	15.64	0.00
	Grand Total	80000.00	79792.12	80000.00	73185.00	100000.00	89725.00

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5. Babu Jagjivan Ram Chhatrawas Yojana for GIRLS

Sl. No.	States/UTs	2016-17	2017-18	2018-19	Fund released to State during the last three years	Utilization of funds released during the last three years
		Expenditure (Rs, lakh)	Expenditure (Rs, lakh)	Expenditure (Rs, lakh)		
1	Andhra Pradesh	0.00	0.00	126	126.00	0.00
2	Assam	0.00	718.44	622.0232	1340.46	0.00
3	Haryana	244.17	404.89	0.00	649.06	244.17
4	Jammu Kashmir	0.00	160.41	0.00	160.41	84
5	Karnataka	0.00	0.00	150	150	0.00
6	Kerala	0.00	300	0.00	300	0.00
7	Madhya Pradesh	352.34	3547.66	0.00	3900	200
8	Maharashtra	90.00	103.05	101.25	294.30	0.00
9	Manipur	271.55	628.37	149	1048.92	899.92
10	Orissa	653.73	283.73	0.00	937.46	53.73
11	Punjab	571.78	273.88	399	1244.66	90.9
12	Rajasthan	2.50	81.46	0.00	83.96	2.5
13	Sikkim	0.00	0.00	175	175.00	0.00
14	Tamil Nadu	0.00	300	0.00	300.00	0.00
15	Telangana	0.00	0.00	288.8	288.80	0.00
16	Tripura	157.50	157.5	0.00	315.00	57.5
17	West Bengal	666.41	41.25	0.00	707.66	666.41
18	Puducherry	0.00	0.00	300	300.00	0.00
	TOTAL	3009.98	7000.64	2311.073	12321.69	2299.13

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6. Babu Jagjivan Ram Chhatrawas Yojana for BOYS

S.No.	States/UTs	2016-17	2017-18	2018-19	Fund released to State during the last 03 years	Utilization of funds released during the last 03 years
		Expenditure (Rs, lakh)	Expenditure (Rs, lakh)	Expenditure (Rs, lakh)		
1	Assam	0.00	0	324.18	324.18	0
2	H.P.	60	0	0	60	0
3	J&K	0.00	0	40.62	40.62	0
4	Jharkhand	0.00	0	0	0.00	0
5	Karnataka	0.00	0	135	135.00	0
6	M.P.	240.00	240	412.5	892.50	480
7	Maharashtra	65.79	67.5	0	133.29	65.79
8	Manipur	0	0	118	118.00	0
9	Orissa	50	0	188.4	238.40	132.82
10	Punjab	71.71	26.84	23.4	121.95	0
11	Rajasthan	2.5	45	0	47.50	2.5
12	Tamil Nadu	0	110.66	0	110.66	0
13	Puducherry	0	0	102.5	102.50	0
	TOTAL	490.00	490	1344.6	2324.60	681.11

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7. Babu Jagjivan Ram Chhatrawas Yojana for GIRLS
(Funds released to organizations other than State Govts. and the utilization of the funds)

(Rs. in lakh)

State	Name of the NGO	Funds Released in the last three years	Utilization of funds Released in the last three years
Assam	Bharat Sevasharm Ashram, Assam	75.81	75.81
Haryana	Mahabir College Of Nursing, Bullana, Hisaar Road Run By Mahabir Educational Welfare Society, Ambala	135.00	0
	MahabirEngineering College, Bullana, Hisaar Road Mahabir Educational Welfare Society, Ambala	255.00	0
	Brillilant Education Trust Yamunagar	259.06	124.17
Maharashtra	Shri ShainShikshanSanstha, Nagpur	103.05	0
	MehmudaShikshan&MahilaGramin Vikas BahuuddeishyaSanstha, Golchha Marg, Sadar Bazar, Nagpur	90.00	0
Manipur	Revival Foundation, Wangjing, Thoubal	2.50	0
	Council For Development Of Poor And Labourer, Lilong	179.74	179.74
	Volunteers Union for Rural Forward and Integrity(VURFI) Wangjing, Thoubal District	154.74	154.74
	Society for Rural Development Agency, Imphal	209.06	209.06
	Integrated Rural Development & Educational Organisation (IRDEO)	2.50	0
Odisha	RastriyaGramanchalaSebaSamiti, Guduanali, Dhenkanal, Odisha	187.46	53.73
Punjab	Aggarwal School Of Nursing Run By Paramedial Education Society Dist. Ferozapur	90.90	90.90
	GyaniSardara Singh Gill Foundation, Moga, Punjab	49.63	0
Rajasthan	Mewar Education Society, Chittorgarh	81.46	0
Tripura	BorokHoda Thong Society, Raio, Dist: Udaipur, Gomati	215.00	57.50
	Total	2090.91	945.65

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8. Babu Jagjivan Ram Chhatrawas Yojana for BOYS
(Funds released to organizations other than State Govts. and the utilization of the funds)

(Rs. in lakh)

State	Name of the NGO	Funds Released in the last three years	Utilization of funds Released in the last three years
Himachal Pradesh	MaaSaraswati Educational Trust, Kala-Amb, Dist: Sirmour	60.00	0
Maharashtra	Samaki Mata Mahila Mandal Kawalkhed Taluk Udgir	133.29	65.79
Punjab	Dayanand Math, Dinanagar, Dist: Gurdaspur	23.40	0
	Giyani Sarada Gill Foundation, Moga	31.05	0
Rajasthan	Mewar Education Society, Chittorgarh	45.00	0
Total		292.74	65.79

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9. Pradhan Mantri Adarsh Gram Yojana (PMAGY):

(Rs. In Lakh)

Sl	State	2016-17	2017-18	2018-19	Total Sanctioned Funds	Funds Utilised
1	Andhra Pradesh	77.0	0.0	1069.0	1146.0	0
2	Assam	1575.0	0.0	2850.2	4425.2	1000
3	Bihar	0.0	0.0	3092.8	3092.8	0
4	Chhattisgarh	2075.0	375.0	1400.2	3850.2	2075
5	Gujarat	0.0	0.0	260.0	260.0	0
6	Haryana	132.0	0.0	1534.0	1666.0	0
7	Himachal Pradesh	0.0	0.0	936.0	936.0	0
8	Jammu & Kashmir	0.0	0.0	738.4	738.4	0
9	Jharkhand	0.0	0.0	1569.0	1569.0	0
10	Karnataka	211.0	0.0	2733.0	2944.0	0
11	Kerala	0.0	0.0	10.4	10.4	0
12	Madhya Pradesh	315.0	1050.0	4126.0	5491.0	831
13	Maharashtra	0.0	0.0	1507.6	1507.6	0
14	Manipur	0.0	0.0	124.8	124.8	0
15	Meghalaya	0.0	0.0	41.6	41.6	0
16	Orissa	1575.0	0.0	2818.0	4393.0	0
17	Puducherry	0.0	0.0	104.0	104.0	0
18	Punjab	132.0	1610.0	1674.0	3416.0	0
19	Rajasthan	0.0	0.0	2995.0	2995.0	0
20	Tamil Nadu	0.0	0.0	2819.0	2819.0	0
21	Telangana	66.0	0.0	1433.0	1499.0	0
22	Tripura	0.0	0.0	322.0	322.0	0
23	Uttar Pradesh	110.0	865.0	7690.0	8665.0	0
24	Uttarakhand	0.0	0.0	1289.6	1289.6	0
	TOTAL	6268.0	3900.0	43137.6	53305.6	3906.0

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10. Central Sector Scholarship of Top Class Education for SC Students:

(Rs in Crore)

	2016-17	2017-18	2018-19	2019-20
Fund Allocated	21.00	35.00	35.00	40.50
Utilized (Released)	28.50	33.94	25.48	0.3452

As it is a Central Sector Scheme the amount not released to the States

11. Free Coaching Scheme for SC and OBC Students:

(Rs in Crore)

	2016-17	2017-18	2018-19	2019-20
Fund Allocated	25.00	25.00	30.00	30.00
Utilized (Released)	1.50	19.84	14.87	1.03

As it is a Central Sector Scheme the amount not released to the States

12. National Fellowship Scheme for SC Students

(Rs in Crore)

	2016-17	2017-18	2018-19	2019-20
Fund Allocated	200.00	230.00	300.00	260.00
Utilized (Released)	196.00	225.40	240.00	86.67

As it is a Central Sector Scheme the amount not released to the States

13. National Overseas Scholarship

(Rs in Crore)

	2016-17	2017-18	2018-19	2019-20
Fund Allocated	15.00	15.00	15.00	20.00
Utilized	14.02	3.13	5.97	0

As it is a Central Sector Scheme the amount not released to the States

14. Scheduled Castes Development Corporation (SCDCs).

(Rs. in Lakhs)

Sl. No.	Name of State/UT	2016-17	2017-18	2018-19
		Fund Released and Utilized	Fund Released and Utilized	Fund Released and Utilized
1	Andhra Pradesh	0.00	0.00	0.00
2	Assam	0.00	0.00	0.00
3	Bihar	0.00	0.00	0.00
4	Chandigarh	0.00	100.00	0.00
5	Chhatisgarh	0.00	0.00	100.00
6	Daman & Diu and Dadra Nagar Haveli	0.00	0.00	0.00
7	Delhi	0.00	0.00	0.00
8	Goa	0.00	0.00	0.00
9	Gujarat	0.00	200.00	0.00
10	Haryana	96.00	0.00	0.00
11	Himachal Pradesh	0.00	192.00	0.00
12	Jammu & Kashmir	0.00	0.00	0.00
13	Jharkhand	0.00	0.00	0.00
14	Karnataka	0.00	0.00	0.00
15	Kerala	700.00	0.00	0.00
16	Madhya Pradesh	0.00	200.00	700.00
17	Maharashtra	0.00	0.00	0.00
18	Odisha	0.00	0.00	0.00
19	Puducherry	0.00	0.00	0.00
20	Punjab	600.00	500.00	0.00
21	Rajasthan	0.00	0.00	0.00
22	Sikkim	0.00	1.00	99.00
23	Tamil Nadu	0.00	200.00	0.00
24	Tripura	40.00	39.00	58.98
25	Uttar Pradesh	0.00	318.00	42.02
26	Uttarakhand	0.00	0.00	0.00
27	West Bengal	564.00	250.00	1000.00
	Total	2000.00	2000.00	2000.00

15 Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989

Central Assistance: (Rs. in Lakh)							
Sl. No.	Name of State/UT	2016-17		2017-18		2018-19	
		Released	Utilized	Released	Utilized	Released	Utilized
1.	Andhra Pradesh	1892.73	1663.475	2609.010	1953.340	3700.84	NA
2.	Assam	0.00	0.00	6.000	NA	0.00	NA
3.	Bihar	728.01	839.74	1506.670	1220.00	1220.00	NA
4.	Chhattisgarh	274.97	350.15	507.120	566.470	0.00	NA
5.	Goa	13.80	6.25	7.45	10.00	40.00	NA
6.	Gujarat	1438.41	1650.93	3010.755	1838.710	1072.24	NA
7.	Haryana	458.55	372.745	753.625	589.919	1041.419	1164.61
8.	Himachal Pradesh	281.74	97.985	42.485	128.265	0.00	NA
9.	Jharkhand	84.53	100.947	183.702	166.565	316.565	NA
10.	Karnataka	2933.46	1992.24	2864.770	2636.750	6020.75	NA
11.	Kerala	0.00	498.26	1105.460	866.075	0.00	NA
12.	Madhya Pradesh	4207.00	4321.87	6819.965	5544.735	7224.67	NA
13.	Maharashtra	1600.00	1430.695	2547.470	2957.75	416.553	NA
14.	Odisha	1050.25	956.48	1124.435	894.065	1356.25	NA
15.	Punjab	265.00	210.48	100.00	NA	0.00	NA
16.	Rajasthan	1400.00	1333.425	3070.695	2445.26	1820.26	NA
17.	Sikkim	17.00	17.00	21.00	21.00	25.00	NA
18.	Tamil Nadu	1724.77	1641.73	1921.235	1822.345	2525.015	NA
19.	Telangana	1147.86	1296.03	1373.445	1080.555	2306.275	NA
20.	Tripura	0.00	0.00	14.750	6.46	22.957	NA
21.	Uttar Pradesh	2214.90	2308.605	5100.4705	7558.695	10813.115	NA
22.	Uttarakhand	13.02	3.70	76.4875	149.00	144.28	NA
23.	West Bengal	300.00	300.03	409.00	190.041	256.041	317.61
24.	Chandigarh	10.00	10.00	10.00	10.000	50.00	50.00
25.	Daman & Diu	0.00	0.00	0.00	0.00	0.00	NA
26.	NCT of Delhi	25.00	4.15	0.00	36.575	48.00	NA
27.	Puducherry	175.00	135.87	400.00	157.08	152.00	NA
	Total	22256.00	21542.787	35586.00	32849.655	40572.23	1532.22

Note: NA= Not available.

16. Central Sector Scheme of Grant in Aid to Voluntary and other organisations working for Scheduled Castes.

Under this Scheme Grant-in-Aid is provided to Voluntary Organizations/NGOs working for the Welfare of Schedule Castes for running Non-Residential schools, Residential schools and Hostels.

(Rs. in Lakh)

Sl.No.	Name of State/UT	2016-17	2017-18	2018-19
1	Andhra Pradesh	27.41	135.77	118.90
2.	Bihar	0	0	0
3	Gujarat	25.45	32.18	0
4	Haryana	43.22	0.67	3.88
5	Himachal Pradesh	6.58	6.51	11.76
6	Jammu & Kashmir	33.41	9.00	11.75
7	Jharkhand	0.00	0	0
8	Karnataka	562.67	224.7	164.70
9	Kerala	0	0	0
10	Madhya Pradesh	125.40	40.23	49.78
11	Maharashtra	1463.48	1119.17	678.13
12	Orissa	513.66	363.50	18.10
13	Rajasthan	709.57	31.19	83.35
14	Tamil Nadu	5.74	29.96	54.35
15	Uttar Pradesh	918.36	290.58	312.40
16	Uttarakhand	0.00	0	31.64
17	West Bengal	28.75	80.35	39.41
18	NCT of Delhi	191.36	44.81	147
19	Assam	132.84	153.73	42.47
20	Manipur	150.47	27.93	64.59
21	Telangana	69.76	59.72	25.56
22	NSKFDC	800.00	1400.00	0
23	NSFDC	1198.0	2950.00	1750
	Grand Total	6999.55	7000.00	3607.77

B. Schemes for OTHER BACKWARD CLASS (OBC):**1. Pre-Matric Scholarship for OBC Students:**

(Rs. in lakh)							
S.No	States/ UTs	2016-17		2017-18		2018-19	
		Fund Allocation	Fund Released	Fund Allocation	Fund Released	Fund Allocation	Funds Released
1	Andhra Pradesh	536.00	681.87	536.00	402.00	890.00	890.00
2	Bihar	1134.00	850.50	1134.00	1782.00	1875.00	0.00
3	Chhattisgarh	279.00	0.00	279.00	0.00	460.00	460.00
4	Goa	16.00	20.46	16.00	173.00	30.00	30.00
5	Gujarat	660.00	765.88	660.00	942.00	1090.00	1090.00
6*	Haryana	277.00	342.82	277.00	126.13	460.00	190.00
7	Himachal Pradesh	75.00	0.00	75.00	0.00	125.00	0.00
8	Jammu & Kashmir	137.00	75.74	137.00	0.00	225.00	0.00
9	Jharkhand	360.00	458.04	360.00	514.00	595.00	595.00
10	Karnataka	667.00	848.52	667.00	952.00	1105.00	1105.00
11	Kerala	365.00	464.23	365.00	521.00	605.00	453.75
12	Madhya Pradesh	793.00	1008.69	793.00	0.00	1310.00	0.00
13	Maharashtra	1228.00	1217.92	1228.00	921.00	2030.00	0.00
14	Odisha	458.00	426.75	458.00	395.00	760.00	482.67
15	Punjab	303.00	385.29	303.00	0.00	500.00	198.00
16	Rajasthan	749.00	575.32	749.00	1247.00	1240.00	930.00
17	Tamil Nadu	787.00	977.49	787.00	590.25	1305.00	0.00
18	Telangana	389.00	0.00	389.00	0.00	640.00	0.00
19	Uttar Pradesh	2180.00	2772.99	2180.00	3112.00	3605.00	3605.00
20	Uttarakhand	110.00	0.00	110.00	0.00	180.00	0.00
21	West Bengal	997.00	747.75	997.00	879.84	1650.00	1650.00
22	Assam	1228.00	58.93	1228.00	0.00	1900.00	0.00
23	Manipur	106.00	0.00	106.00	0.00	160.00	0.00
24	Sikkim	24.00	12.60	24.00	2.50	40.00	4.49
25	Tripura	142.00	142.00	142.00	142.00	220.00	300.00
26	A & N Island	11.00	0.00	11.00	36.00	10.00	9.23
27	Chandigarh	61.00	1.97	61.00	2.98	60.00	10.05
28	D & N Haveli	17.00	0.00	17.00	1.02	20.00	0.90
29	Daman & Diu	11.00	0.00	11.00	60.00	10.00	79.82
30	Delhi	93.00	54.76	93.00	0.00	90.00	58.75
31	Puducherry	7.00	23.00	7.00	21.00	10.00	41.25
	Total	14200.00	12913.52	14200.00	12822.72	23200.00	12183.91

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2. Post Matric Scholarship scheme for OBC students:

(Rs. in lakh)

Sl. No.	State/UTs	2016-17		2017-18		2018-19	
		Fund Allocation	Fund Released	Fund Allocation	Fund Released	Fund Allocation	Fund Released
1	Andhra Pradesh	3404.00	3709.10	3404.00	4399.11	4183.00	4121.81
2	Bihar	7196.00	5397.00	7196.00	0.00	8843.00	8842.71
3	Chattisgarh	1766.00	0.00	1766.00	2282.26	2172.00	2172.00
4	Goa	104.00	113.32	104.00	132.53	128.00	297.05
5	Gujarat	4187.00	4562.28	4187.00	5335.74	5145.00	5145.00
6	Haryana	1761.00	0.00	1761.00	0.00	2164.00	1235.46
7	Himachal Pradesh	478.00	520.84	478.00	609.15	588.00	588.00
8	Jammu & Kashmir	867.00	944.71	867.00	650.25	1065.00	801.10
9	Jharkhand	2288.00	2493.08	2288.00	2956.86	2811.00	2811.00
10	Karnataka	4236.00	4615.67	4236.00	5474.32	5205.00	5205.00
11	Kerala	2315.00	2327.19	2315.00	2950.14	2845.00	2845.00
12	Madhya Pradesh	5033.00	5484.11	5033.00	6504.32	6185.00	6185.00
13	Maharashtra	7792.00	8490.40	7792.00	5844.00	9575.00	9575.00
14	Odisha	2905.00	2855.75	2905.00	2178.75	3570.00	3534.81
15	Punjab	1920.00	2092.10	1920.00	1440.00	2360.00	0.00
16	Rajasthan	4756.00	5182.28	4756.00	5663.47	5844.00	5782.49
17	Tamil Nadu	4998.00	5445.97	4998.00	4550.00	6142.00	6142.00
18	Telangana	2468.00	2689.21	2468.00	1851.00	3033.00	0.00
19	Uttar Pradesh	13837.00	15077.22	13837.00	17882.03	17004.00	20450.66
20	Uttarakhand	700.00	737.74	700.00	525.00	860.00	269.46
21	West Bengal	6329.00	6602.03	6329.00	8179.08	7778.00	6702.51
22	Andaman & Nicobar	11.00	0.00	11.00	14.66	11.00	11.00
23	Dadra & Nagar Haveli	17.00	0.00	17.00	0.00	17.00	0.00
24	Daman & Diu	11.00	7.13	11.00	0.00	11.00	28.00
25	Chandigarh	61.00	92.87	61.00	85.34	61.00	61.00
26	Delhi	187.00	187.00	187.00	100.00	187.00	154.00
27	Puducherry	13.00	12.99	13.00	31.99	13.00	32.00
28	Assam	7255.00	5026.84	7255.00	0.00	9991.00	3634.92
29	Manipur	628.00	471.00	628.00	622.37	864.00	653.31
30	Tripura	837.00	1950.00	837.00	2150.00	1153.00	2450.00
31	Sikkim	140.00	500.00	140.00	549.98	192.00	316.10
Total:		88500.00	87587.83	88500.00	82962.35	110000.00	100046.39

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3. Construction of Hostels for OBC Boys and Girls:

(Rs. in Lakh)

Sl. No.	Name of State/UT	2016-17		2017-18		2018-19	
		Funds Allocated	Fund Released	Funds Allocated	Fund Released	Funds Allocated	Fund Released
1	Andhra Pradesh		405.00		0.00		0.00
2	Bihar		0.00		0.00		0.00
3	Chattisgarh		0.00		0.00		0.00
4	Goa		0.00		0.00		0.00
5	Gujarat		0.00		0.00		0.00
6	Haryana		0.00		0.00		0.00
7	Himachal Pradesh		0.00		0.00		0.00
8	Jammu & Kashmir		502.72		536.64		0.00
9	Jharkhand		0.00		0.00		0.00
10	Karnataka		0.00		0.00		0.00
11	Kerala		0.00		0.00		0.00
12	Madhya Pradesh		497.69		1434.22		342.23
13	Maharashtra		0.00		0.00		0.00
14	Odissa		0.00		0.00		0.00
15	Punjab		0.00		0.00		0.00
16	Rajasthan		0.00		0.00		0.00
17	Tamil Nadu	4000.00	0.00	4000.00	205.39	3000.00	0.00
18	Telangana		0.00		0.00		0.00
19	Uttar Pradesh		140.22		273.75		84.13
20	Uttarakhand		0.00		0.00		0.00
21	West Bengal		413.40		0.00		259.60
22	Andaman Nicobar		0.00		0.00		0.00
23	Dadar & Nagar Haveli		0.00		0.00		0.00
24	Daman & Diu		0.00		0.00		0.00
25	Chandigarh		0.00		0.00		0.00
26	Delhi		0.00		0.00		0.00
27	Podicherry		0.00		0.00		0.00
28	Assam		0.00		0.00		0.00
29	Manipur		675.97		141.75		1197.00
30	Tripura		0.00		0.00		0.00
31	Sikkim		315.00		608.00		283.50
32	Central Universities		1050.00		1050.00		1438.75
	Total:	4000.00	4000.00	4000.00	4249.75	3000.00	3605.21

4. Dr. Ambedkar Post-Matric Scholarship for Economically Backward Class Students.

Sl.No.	Name of State/UT	2016-17		2017-18		(Rs. in Lakh) 2018-19	
		Funds Allocated	Fund Released	Funds Allocated	Fund Released	Funds Allocated	Fund Released
1	Andhra Pradesh	1512.00	364.87	1000.00	154.05	2300.00	0.00
2	Bihar		0.00		0.00		
3	Gujarat		0.00		200.00		
4	Himachal Pradesh		50.74		300.00		
5	Jammu & Kashmir		92.92		0.00		
6	Kerala		248.04		0.00		
7	Odisha		2.05		25.95		
8	Rajasthan		509.07		0.00		
9	Uttarakhand		74.31		0.00		
10	Manipur		0.00		200.00		
11	Sikkim		91.50		200.00		
12	Tripura		58.50		0.00		
13	Chandigarh		20.00		20.00		
14	Goa		0.00		0.00		
	Total	1512.00	1512.00	1000.00	1100.00	2300.00	2300.00

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5. Dr. Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loans for Overseas Studies for Students to OBCs/EBCs:

Sl.No.	Name of State/UT	2016-17		2017-18		(Rs. in Lakh) 2018-19	
		Funds Allocated	Fund Released	Funds Allocated	Fund Released	Funds Allocated	Fund Released
1	Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs	300.00	290.15	430.00	1987.00	1000.00	1000.00

Note/Remarks : The scheme is implemented through Canara Bank, the nodal Bank under the scheme. Therefore, the funds are released to the Canara Bank and not to the States/UTs.

6. National Fellowship for OBC Students

Sl.No.	Name of State/UT	2016-17		2017-18		(Rs. in Lakh) 2018-19	
		Funds Allocated	Fund Released	Funds Allocated	Fund Released	Funds Allocated	Fund Released
1	National Fellowship for Other Backward Class Students.	2700.00	2700.00	4000.00	2000.00	3000.00	3000.00

Note/Remarks : The scheme is implemented through UGC, the nodal agency under the scheme. Therefore, the funds are released to the UGC and not to the States/UTs.